

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 685 of 2019

IN THE MATTER OF:

Sita Ram

...Appellant

Versus

**Mr. Samir Kumar Bhattacharya
R.P. of Stesalit Ltd.**

...Respondent

Present:

For Appellant :

**Mr. Nakul Mohata, Advocate for
Mr. Arora Vishwas Kumar, Advocate**

ORDER

05.07.2019 Mr. Nakul Mohata, Advocate submits that the counsel for the Appellant could not be present because of some difficulty. On his request the appeal is adjourned.

List the case 'for Admission (Fresh Case)' on **9th July, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc